Name of the corporate debtor: Corporate Power Limited; Date of commencement of liquidation: 08 October 2021; List of stakeholders as on: March 12, 2025 List of Secured Financial Creditors

List of Secured Financial Creditors													
SI No Name of creditor	Details o	Details of claim received		Details of claim admitted							Amount of any mutual dues,that may be set	Amount of claim rejected Amount of claim under verification	Remarks, if any
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	security interest s	Whether ecurity interest elinquished?(Y es/No)	Details of security interest	Amount covered by guarantee	%share in total amount of claims admitted		on .		
1 ACRE	07.02.2024	93,674,311,855	88,377,149,296	i Secured	88,377,149,296	'es	Refer details of security interest	500,000,000	60.65%	-	-		By way of an assignment agreement dated 05.02.2024 ("Assignment Agreement"), ARCIL assigned the entire debt of the Corporate Debtor owed to it to ACRE along with the underlying financial documents together with its rights and benefits to ACRE, acting in its capacity as trusted of ACRE-13-31 rust. In this regard, ACRE sent a letter to the liquidator on 07.02.2024 informing about the above assignment. In the said letter, it was also informed that ACRE shall stand subrogated against the Corporate Debtor or efforce the rights and benefits under the financial facility from ARCIL. Accordingly, the debt owed by the Corporate Debtor to ACRIL, stand assigned to ACRE, in view of the Assignment Agreement executed between the parties in accordance with regulation 30A of the Insolvency and Bankrutzyt Board of indial (Liquidation Process) Regulations, 2016. Please note amount verified is subject to corroboration from books of accounts of Corporate Debtor ("Corporate Power Limited") when made available to the Liquidator.
2 REC	10.11.2021	28,606,498,636	28,483,068,673	Secured	28,483,068,673 Y	'es	Refer details of security interest	950,000,000	19.55%	_	_	123,429,963 -	The claimed amount has been admitted based on the supporting documents provided. Amount rejected pertains to calculation of interest and penal interest on average basis, post cirp expenses claimed towards payment made to cirp sepenses and is not admissible. Corporate guarantee by Corporate lapart Aloy, Initied for the subordinate loan facility, Please note amount verified is subject to corroboration from books of accounts of Corporate Debtor ("Corporate Power Limited") when made available to the Liquidator. Refer Attachment (Security Interest) for details of security interest.
Indian Bank and a	08.11.2021	7.827.498.184	7.827.498.184	Secured	7.827.498.184	'es	Refer details of security interest		5.37%	-	_		The claimed amount has been admitted based on the supporting documents provided. Please not amount wrifted is subject to corroboration from books of accounts of Corporate Debtor ("Corporate Power Limited") when made available to the Liquidator. Refer Attachment (Security Interest) of retails of security interest.
Union Bank of Inc		13,534,055,439	11,538,867,260	Secured	11,538,867,260	ło	Refer details of security interest	-	7.92%	-	-	1,995,188,178	The claim is admitted subject to the correction of mistake in verification part of claim form. The claimed amount has been admitted based on the supporting documents provided. Amount rejected for e-Andhra Bank pertains to amount claimed after LO and for Union Bank of India due to amount claimed after LCD and interest charged prior to NPA date and is not admissible. Please note amount weiffied is subject to corroboration from books of accounts of Corporate Debtor ("Corporate Power Limited") when made available to the Liquidator. Refer Attachment (Security Interest) for details of security interest.
5 PNB	10.11.2021	6.713.208.390	6.585.915.988	: Secured	6.585.915.988	'es	Refer details of security interest		4.52%	_		127.292.402	The claimed amount has been admitted based on the supporting documents provided. Amount rejected pertains to amount claimed after LCD, penal interest compounding, interest on penal compounded on penal and is not admissible. Please note amount verified is subject to corroboration from books of accounts of Corporate Debtor ("Corporate Power Limited") when make available to the Liquidator. Refer Attachment (Security Interest) for details of security interest.
		-,,					, , ,						The claimed amount has been admitted based on the supporting documents provided. Amount rejected pertains to amount contributed to meet cirp expenses and is not admissible. Please note amount verified is subject to corroboration from books of accounts of Corporate Debtor ("Corporate Power Limited") when made available to the Liquidator. Refer Attachment (Security Interest) for details of security interest.
6 LIC	08.11.2021	2,906,311,609	2,903,078,407		2,903,078,407	'es	Refer details of security interest	-	1.99%	-		3,233,202 -	
TOTAL		153,261,884,113	145,715,577,809		145,715,577,809				100.00%	-	-	7,546,306,303	